

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13167/2008

(From the judgement and order dated 08/05/2008 in
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

CMWP No. 13951/2008

COAL INDIA LTD.& ANR.

Petitioner(s)

VERSUS

SATYENDRA KUMAR SINGH & ORS.

Respondent(s)

(With appln(s) for vacating stay and prayer for interim relief and office report)) (For final disposal)

With Con. Pet.(C) No.160/08 in SLP(C) No. 13167/08

Date: 21/10/2010

This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s)

Gp.Capt.Karan Singh Bhati,Adv.
Ms. Aishwarya Bhati,Adv.
Mr. Rashid Khan,Adv.

For Respondent(s)

Ms. Sadhna Sandhu,Adv.
Mr. D.S. Mahra ,Adv

Mr. N. Ganpathy,Adv.

UPON hearing counsel the Court made the following
O R D E R

Not today.

(Ganga Thakur)
PS to Registrar

(Neelam Arora)
Court Master